Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

DFR No. 1986 of 2010

Dated :8th March, 2011

Present: **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. V.J. Talwar, Technical Member

Union of India South Central Railways & Ors. **… Appellant(s)**

Versus

A.P.E.R.C. & Ors.. **….Respondent(s)**

Counsel for the Appellant(s): **Mr. V.S.R. Krishna, Sr. Adv. with**
Mr. Abhishek Yadav
Counsel for the Respondent(s): **Mr. Pradeep Misra, Amicus Curiae**

ORDER

Post the matter on 29.03.2011.

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

Ts/ks